

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 02.05.2019

**ORDER NO. 109 of 2019**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 59/2019 for CESTAT, Hyderabad for the period from 17.6.2019 to 21.6.2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 17.6.2019 to 21.6.2019	Customs, Excise and Service Tax Division Bench matters and DOO matters as notified.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



(Bineesh Kumar K. S.)

Registrar

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Dy. Registrar

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 02.05.2019

**ORDER NO. 110 of 2019**

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 105 of 2019 for CESTAT, New Delhi for the period 13.5.2019 to 17.5.2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ajay Sharma, Member (Judicial)	On 13.5.2019 to 17.5.2019	Single Member Matters.

By order,



**(Bineesh Kumar K. S.)**

**Registrar**

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**Dy. Registrar**